Reduction in prices of Rifampicin formulations

- 910. SHRI SURESH PACHOURI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether it is a fact that the prices of Rifampicin formulations have not been reduced so far, if so, what are the reasons for delay;
- (b) what was the average import price during the period from January to March 1984 and what is the quantity imported during this period by ten major importers;
- (c) what is the unintended benefit made by each manufacturer of Rifampicin formulation from the year 1979-80 onwards; and
- (d) what measures Government propose to take to provide Anti-TB and Anti-Leprotic drugs to the poor people of the country at cheap prices?

THE MINISTER OF CHEMICALS
AND FERTILIZERS (SHRI VASANT
SATHE): (a) The prices of Rifampicin
formulations have recently been reduced.

- (b) The average import price of Rifampicin during the period January to Murch 1984 is Rs. 1935.61 per kg. in respect of arrivals at Bombay port. A total quantity of 27605 kgs. of Rifampicin arrived during the said period on that port.
- (c) The magnitude of unintended benefit could only be finalised after hearing the parties.
- (d) The prices of Rifampicin have already been reduced twice during the first four months of 1984 and were also reduced twice during last year. Customs duty on import of rifampicin and clopazamine has been waived. Import of Dapsone are being subsidised. The distribution price of Dapsone at Rs. 250 per kg. is lower than the landed cost of import which is over Rs. 400 per kg.

Indigenous production of bulk drugs

911. SHRI SURESH PACHOURI: Will the Minister of CHEMICALS AND

- FERTILIZERS be pleased to state:
- (a) the production of bulk drugs produced in the country from basic stages during the last three years, year-wise, with their value of production;
- (b) the production of bulk drugs from penultimates and intermediates stages and value of such production during the last three years, year-wise;
- (c) the CIF value of intermediates and penultimates imported for the said production during the last three years, yearwise; and
- (d) the total CIF value of import of bulk drugs during the last three years, year-wise?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) The total value of production of bulk drugs in the country during the last three years has been as under:

(Rs. in crores)

Year		 	F	Value of roduction
1980-81	 			240
1981-82				289
1982-83				325

Separate figures for the value of production from basic stage and penultimate/intermediate stages are not being maintained.

(c) CIF value of intermediates, chemicals and solvents imported during the last 3 years has been as under:

(Rs. in crores)

					(2131 111 51511 3)		
Year					CIF value of imported intermediate chemicals and solvents		
18-0861				•	15.68		
1981-82					29.34		
1982-83					25:35		

(d) Total CIF value of imported bulk drugs during the last three years, yearwise is as under:

(Rs. in crores)

Year				CIF value of imported bulk drugs.
1980-81		 -		87.24
1981-82				105.06
1982-83	•	•	•	115.54

भारतीय टेलीफोन उद्योग, रायबरेली कें क(र्यकारी निदेशक की सेवा स्रवधि का बढ़ाया जाना

912. श्री राम नरेश कुशवाहाः क्या सचार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार भारतीय टेलीफोन उद्योग लिमिटेड की रायबरेली शाखा के वर्तमान कार्यकारी निदेशक, जो अप्रैल, 1984 में मेवा निवृत्त हाने वाले है, की सेवा अवधि बढ़ाने का विचार रखती है; और

(ख) यदि हां, तो उसके क्या कारण हैं ?

संचार मंत्रालय में उप मंत्री (श्री बि। गएन पाटिल) (क) ग्रीर (ख) इण्डियन टेलोफोन इण्डस्ट्रीज के रायबरेली एकक के कार्यकारी निदेशक, श्री वाई० एन० तिवारी का सेवाकाल ग्रधिवर्षिता की तारीख के बाद एक वर्ष प्रथति 1-4-1983 से 31-3-1984 बढाया गया था, क्योंकि रायवरेली कारखाना निर्माणाधीन था ग्रीर इस कार्य को सम्पन्न करने के लिए ग्रपेक्षित ग्रनुभव रखने वाला उपध्कत व्यक्ति ढूंढना कठिन था। क्योंकि इण्डियन टेलीफोन इण्डस्टीज, राय-बरेली एकक के वर्ष 1983-84 के लेखों को तय करने और ग्रन्य महत्वपूर्ण मामली के सम्बन्ध में श्री निवारी की सेवाझी की जरूरत थी, ग्रत: इण्डियन टेलीफोन इण्डस्ट्रीज के निदेशक मण्डल की सिफारिशो पर श्री तिवारी का सेवाकाल 1-4-84 से 30-4-84 तक ग्रथीत केवल एक महीने के लिए ग्रीर बढ़ाया गया था।

Termination of services of a car driver of Doordarshan

913. SHRI SYED AHMAD HASHMI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that some officials of Delhi Doordarshan (Head Office) were killed in a car accident during the ASIAD 1982 and the car driver was seriously injured and lost his leg;
- (b) whether it is also a fact that the services of a driver, who was given an adhoc appointment in the Doordarshan on a compassionate ground vice the driver referred to in part (a) above, were terminated recently without assigning any reason therefor; and
- (c) if so, what are the reasons there-

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT):
(a) No official of Delhi Doordarshan was killed in the car accident during ASIAD, 1982. However, one Cameraman of Doordarshan Kendra, Madras who was on tour to Delhi, was killed and the car driver of the privately-owned vehicle hired by Doordarshan seriously injured.

(b) and (c) The affected car driver was appointed as a Peon on compassionate grounds on ad-hoc basis in the Directorate General, Doordarshan with effect from 17th November, 1983. His services were, however, terminated on 16th April, 1984 in accordance with the advice tendered by the Department of Personnel and Administrative Reforms; since the appointment had not been made in accordance with the prescribed procedure.